

(b) to (d). Do not arise.

Ordinances Issued

5760. SHRI BABANRAO DHAKNE:
Will the Minister of LAW AND JUSTICE be
pleased to state:

(a) the details the Ordinances issued
during the last three years (1987-89) when
the parliament was not in session;

(b) the number of Ordinances, which

lapsed; and

(c) the number of Ordinances which
were later brought as Bills before Parliament
and the details thereof?

THE MINISTER OF SURFACE TRANS-
PORT AND MINISTER OF COMMUNICA-
TION (SHRI K.P. UNNIKRIISHNAN): (a) and
(c). A detailed statement is attached here-
with.

(b) No Ordinance was lapsed.

STATEMENT

Sl. No.	Short title and No. of Ordinance	Date of issue	No. of Act Replaced the Ordinance
1	2	3	4
1.	The Delhi Municipal Corporation (Amendment) Ordinance, 1987 (Ordinance No. 1 of 1987)	5.2.1987	8 of 1987
2.	The Terrorist and Disruptive Activities (Prevention) Ordinance, 1987 (Ordinance No. 2 of 1987)	23.5.1987	28 of 1987
3.	The National Security (Amendment) Ordinance, 1987 (Ordinance No. 3 of 1987)	9.6.1987	27 of 1987
4.	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1987 (Ordinance No. 4 of 1987)	2.7.1987	23 of 1987
5.	The Constitution (Scheduled Tribes) Order (Amendment) (Ordinance No. 5 of 1987)	19.9.1987	43 of 1987
6.	The Finance (Amendment) Ordinance, 1987 (Ordinance No. 6 of 1987)	19.9.1987	46 of 1987

Sl. No.	Short title and No. of Ordinance	Date of issue	No. of Act Replaced the Ordinance
1	2	3	4
7.	The Representation of the People (Amendment) Ordinance, 1987 (Ordinance No. 7 of 1987)	22.9.1987	40 of 1987
8.	The Auroville (Emergency Provisions) Amendment Ordinance, 1987 (Ordinance No. 8 of 1987)	28.10.1987	44 of 1987
9.	The Delhi Municipal Corporation (Second Amendment) Ordinance, 1987 (Ordinance No. 9 of 1987)	24.12.1987	11 of 1988
10.	The Delhi Administration (Amendment) Ordinance, 1987 (Ordinance No. 10 of 1987)	24.12.1987	10 of 1988
11.	The Major Port Trusts (Amendment) Ordinance, 1988 (Ordinance No. 1 of 1988)	28.1.1988	12 of 1988
12.	The Benami Transactions (Prohibition of the Right to Recover Property) Ordinance, 1988 (Ordinance No. 2 of 1988)	18.5.1988	45 of 1988
13.	The Religious Institutions (Prevention of Misuse) Ordinance, 1988 (Ordinance No. 3 of 1988)	26.5.1988	41 of 1988

Sl. No.	Short title and No. of Ordinance	Date of issue	No. of Act Replaced the Ordinance
1	2	3	4
14.	The National Security (Amendment) Ordinance 1988 (Ordinance No. 4 of 1988)	26.5.1988	43 of 1988
15.	The Arms (Amendment) Ordinance, 1988 (Ordinance No. 5 of 1988)	26.5.1988	42 of 1988
16.	The Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988 (Ordinance No. 6 of 1988)	2.7.1988	44 of 1988
17.	The Prevention of Illicit Traffuc in Narcotic Drugs and Psychotropic Substances Ordinance, 1988 (Ordinance No. 7 of 1988)	4.7.1988	46 of 1988
18.	The Income-tax (Amendment) Ordinance 1989 (Ordinance No. 1 of 1989)	24.1.1989	11 of 1989
19.	The Representation of the People (Amendment) Ordinance 1989 (Ordinance No. 2 of 1989)	21.10.1989	2 of 1990